

Information Note to the Press (Press Release No. 65/2022)

For Immediate Release


Telecom Regulatory Authority of India

**Extension of time to receive comments on the 'Draft
Telecommunication (Broadcasting and Cable) Services Interconnection
(Addressable Systems) (Fourth Amendment) Regulations, 2022'**

New Delhi, 7th October, 2022 - The Telecom Regulatory Authority of India (TRAI) had issued the 'Draft Telecommunication (Broadcasting and Cable) Services Interconnection (Addressable Systems) (Fourth Amendment) Regulations 2022' on 9th September 2022 for comments/counter-comments of stakeholders. The last date for receiving written comments from the stakeholders was fixed as 7th October 2022 and counter comments, if any, by 21st October 2022.

2. The stakeholders have sought extension of time for sending their comments the 'Draft Telecommunication (Broadcasting and Cable) Services Interconnection (Addressable Systems) (Fourth Amendment) Regulations, 2022'. In view of this, it has been decided to extend the last date for submission of written comments up to 4th November 2022. Counter comments, if any, may also be submitted by 18th November, 2022. No further requests for extension would be considered.

3. The comments and counter-comments may be sent, preferably in electronic form on the email: - advbcs-2@traigov.in and jtadv-bcs@traigov.in. For any clarification/ information, Shri Anil Kumar Bhardwaj, Advisor (B&CS) may be contacted at Tel. No: +91-11-23237922.


(V Raghunandan)
Secretary, TRAI